

DIVISION BENCH

ITEM NO. 104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.01/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	SIDDHARTH TANKS & VESSELS PVT LTD V/S ANAND AGRO CHEM INDIA LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE

: For the Financial Creditor

Sh. Rahul Agarwal proxy for Sh. Shubham Agarwal, Adv.

: For the Corporate Debtor

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 25th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

21st November, 2022

*Priya Agarwal
(Stenographer)*